

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 08-04-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA/IBC/625/2024

PETITION NUMBER : CP/IB/618/2017

**NAME OF THE APPLICANT : Madhu Desikan (Liquidator)
M/s. Jain Granite & Projects India Ltd**

NAME OF THE RESPONDENT(S) : --

UNDER SECTION : Reg 15(1) of IBC, 2016

ORDER

Mr. Madhu Desikan, Ld. Liquidator is present in person.

This IA has been filed to take on record the 20th Progress Report.

The same is taken on record subject to all just exceptions.

IA/IBC/625/2024 is accordingly disposed off.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk